

to (c): The information is being collected and will be laid on the Table of the House.

(d) No extra emoluments and benefits were given to Mr. Justice Khosla in this context other than the facilities normally available under Government orders.

**Judge's Strictures in a Pakistan espionage case in Calcutta**

2248. SHRI VIKRAM MAHAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have examined the strictures passed by the Additional Session Judge, Alipore, Calcutta in the Pakistan Espionage case;

(b) whether a Pakistani sepy could get into Fort Williams and examine in detail an 'Avadi Tank' as stated by the approver; and

(c) the steps taken to eliminate foreign spying and to smash the network which seems to have wide ramifications?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Particulars of the case are awaited from the Government of West Bengal.

(c): Utmost vigilance is being maintained by all concerned agencies to prevent espionage. Appropriate action under the penal and prevention provisions of law is also being taken against all persons known or suspected to be indulging in espionage.

**Raising of Slogans by Women at meeting addressed by Prime Minister on November 1, 1974 at Red Fort, Delhi**

2249. PROF. MADHU DANDA-VATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether at the meeting addressed by Prime Minister on 1st Novem-

ber, 1974 at the Red Fort, New Delhi, some groups of women from the audience raised slogans;

(b) whether the Police intervened and asked the group of women to follow them to the dias for an interview with the Prime Minister; and

(c) if so, the facts of the incident?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes Sir.

(b) No Sir.

(c) Secretary, Mahngai Virodhi Mahila Samiti, alongwith four five other women raised some anti-price rise slogans at the meeting addressed by the Prime Minister on 1st November, 1974 at the Red Fort. On being requested by the lady police there women agreed to maintain silence.

सर्चलाइट तथा प्रदीप में प्रकाशित विज्ञापनों की श्रदायगी का बंद किया जाना और ट्रिब्यून और मदरलैंड को विज्ञापन न देना

2250. श्री माधवराव सिन्धिया :

श्री ज्योतिर्बंश बघु :

श्री हुकम चन्द कछवाय :

श्री ईश्वर चौधरी :

श्री मधु लिखये :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार सरकार द्वारा सर्चलाइट तथा प्रदीप में प्रकाशित विज्ञापनों की श्रदायगी को रोकने तथा हारबाणा सरकार द्वारा ट्रिब्यून को और केन्द्रीय सरकार द्वारा 'मदरलैंड' को विज्ञापन न देने की ओर सरकार का ध्यान दिलाया गया है;

(ख) यदि हां, तो क्या बिहार सरकार को सर्चलाइट तथा प्रदीप को 10 लाख रुपये की बकाया राशि का भुगतान करना है; और

(ग) इस सम्बन्ध में प्रेस काउंसिल टिप्पणी का विवरण क्या है और उस पर सरकार की क्या प्रतिक्रिया है ?

सूचना और प्रसारण मन्त्रालय में उपमंत्री (श्री बर्मबीर सिंह) : (क) सरकार का ध्यान 'सर्चलाइट' और 'प्रदीप' में प्रकाशित विज्ञापनों के लिये देय अक्षयियों के रोकने और हरियाणा सरकार द्वारा टिप्पून् को विज्ञापन न दिये जाने की ओर आकषित किया गया था। 'मदरलैंड' के विषय में, केन्द्रीय सरकार के विज्ञापन 1972 से, जब से केन्द्रीय सरकार के विज्ञापनों के प्रयोग हेतु इसको स्वीकृत किया गया था, विज्ञापन और वृष्य प्रचार निदेशालय द्वारा रिलीज किये जा रहे हैं।

(ख) प्रेस परिषद् ने अपने 12 अक्टूबर, 1974 के फैसले में यह टिप्पणी की कि विज्ञापनों से संबंधित 12 लाख की वकाया राशि में से, 4 लाख रुपये बिहार सरकार द्वारा अदा किये जा चुके हैं और 6 लाख रुपये बाकी हैं।

(ग) सरकार ने सतोषपूर्वक यह नोट किया है कि प्रेस परिषद् के फैसले के परिणाम-स्वरूप बिहार सरकार ने भी 'सर्चलाइट' और 'प्रदीप' को विज्ञापन सूची से हटाने के आदेशों को वापस ले लिया है और दोनों समाचारपत्रों को विज्ञापन देना पुनः शुरू कर दिया है।

**Loss incurred due to fault in transmission line of D.V.C.**

2251. SHRI SAMAR MUKHERJEE: Will the Minister of ENERGY be please dto state the total loss incurred due to a fault in the transmission line of the DVC which caused a dislocation in the West Bengal-Bihar power grid and resulted in heavy load-shedding in the Calcuta area on the 13th September, 1974?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): On 13-9-74, a bus fault occurred in the Chandrapura Thermal Power Station at 16.57 hours, resulting into tripping of all generating units and the outgoing transmission lines. Normal conditions were restored by 21.30 hours. During this period of disturbance, extensive load shedding had to be carried out causing some loss of revenue to the DVC.

**Increase in expenditure on C.R.P.:**

2252. SHRI V. MAYAVAN:  
SHRI P. M. MEHTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the expenditure on the C.R.P. has gone up from Rs. 40 crores to Rs. 50 crores in a year;

(b) if so, the facts and reasons thereof;

(c) in how many States, the C.R.P. was deployed during the current year so far and how many times; and

(d) what steps are being taken to reduce the expenditure on them and whether State Governments have been asked to share half the amount spent on them?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b): Budget provision for C.R.P.F for the current year is Rs 39.22 crores. However, due to revision of pay-scales, increase in dearness allowance and higher transportation and equipment